## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **04.09.2025** (THURSDAY)
CHENNAI BENCH **(HYBRID MODE) 01.55 PM** 

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In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)

## Note: No Mention will be permitted without prior consent of the other side.

## For Orders

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for
				Respondents
1.	Review App No.	V. Venkata Sivakumar	Mr. V Venkata	Mr. J Manivannan R1
	03/2023	Vs	Sivakumar	Mr. Jerin Asher Sojan
	in	S. Hari Karthik,		R2
	Comp App (AT) (CH)	New Liquidator of The		
	(Ins) No. 155/2023	Jeypore Sugar Co. Ltd		
	To Recall	& Anr.		
	IA No. 677/2024			

By order of Hon'ble Member (Judicial)

Chennai Bench

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